

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 10 OF 2017
IN
DFR NO. 3806 OF 2016**

Dated: 23rd January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s Lintax Marketing Services Pvt. Ltd. ...Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ananya Ghosh

Counsel for the Respondent(s) : -

ORDER

**IA NO. 10 OF 2017
*(Appl. for leave to appeal)***

Issue notice to the Respondents returnable on 20.02.2017. Dasti, in addition, is permitted.

List the matter on **20.02.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**